

**PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

SUB: ANDHRA PRADESH STATE LEGAL SERVICES AUTHORITY, HYDERABAD -
Nomination of the Prl. District and Sessions Judges of Nellore and Prakasam, who are the Chairmen of the District Legal Services Authority of the respective District to participate in the Statutory meeting to be held on 15.07.2016 at 5:00 PM in the Conference Hall, 6th Floor, Administrative Block, High Court premises, Hyderabad – **ORDERS – ISSUED.**

REF: Letter ROC.No. 1953/APSLSA/2016, dated 08.07.2016 from the Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.

ORDER ROC.No. 4330/2016-B.SPL., DATED: 11.07.2016

The High Court is pleased to pass the following Orders:

The following Prl. District and Sessions Judges of Nellore and Prakasam, who are the Chairmen of the District Legal Services Authority of the respective district, mentioned in column number 2, are hereby nominated to participate in the Statutory meeting to be held on 15.07.2016 at 5:00 PM in the Conference Hall, 6th Floor, Administrative Block, High Court premises, Hyderabad and directed to handover charge of their post/s to the officers mentioned in column number 3 against their names, and proceed to attend the said meeting at Hyderabad.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Sri Moulana Junaid Ahmed, Prl. District and Sessions Judge-cum-Chairman, District Legal Services Authority, Nellore (Posted).	I Addl. District and Sessions Judge, Nellore.
2.	Sri K.V.Vijaya Kumar, Prl. District and Sessions Judge-cum-Chairman, District Legal Services Authority, Prakasam at Ongole.	I Addl. District and Sessions Judge, Prakasam at Ongole.

The Officers mentioned in column number 3, will be in full additional charge of the post/s mentioned in column number 2, of the relevant row during the period of absence of the above said officers who are nominated to participate in the above said meeting on 15.07.2016 at Hyderabad.

On return from the above said meeting, the officers mentioned in column number 2 will rejoin duty in their respective posts.


REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The Incharge officers.
 3. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Complex, Hyderabad.
 4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the same in the High Court's Website).
 5. The Prl. District and Sessions Judge-cum-Chairman, District Legal Services Authority, Nellore.
 6. The Prl. District and Sessions Judge-cum-Chairman, District Legal Services Authority, Prakasam at Ongole.
 7. The District Treasury Officers: Nellore and Prakasam at Ongole.
- +Spare.